Name of the corporate debtor: Vyshnavi Spices LLP; Date of commencement of CIRP:06.06.2025; List of creditors as on: 15.08.2025

List of operational creditors (Employees)

|            | ational creditors (Employ                 |                   |  | Details of claim admitted |                          |                 |                        | The second Control of Control           | Amount of any<br>mutual | Amount of                     | Remarks, it any |  |
|------------|---|-------------------|--|---------------------------|--------------------------|-----------------|------------------------|---|-------------------------|-------------------------------|-----------------|--|
| Amount in? | Name of authorised representative, if any | Name of emplo yee | Details of claim re<br>Date of receipt |                           | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | contingent<br>claim     | dues, that may be<br>set- off |                 |  |
|            |   |                   |  |                           |                          |                 |                        |   |                         |                               |                 |  |
|            |   |                   |  | NIL                       |                          |                 |                        |   |                         |                               |                 |  |
|            |   |                   |  | -                         | -                        |                 |                        |   |                         |                               |                 |  |

VENUGOPAL KASPA

Resolution Professional Vyshnavi Spices LLP:
IBBI Regn No: IBBI/IPA-001/
IP-P01661/2019-2020/12580